

No B-2(14) 159 /1992

District Court, Bhandara

Date - 16/01/2021

Read - Hon'ble High Court, Bombay Email Letter Dated 09/01/2021

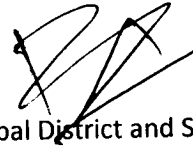
NOTICE

This is to inform to All Advocates, Litigants, Party In Person and other Stakeholders that, the existing E-filing link [https://efiling- mh.ecourts.gov.in](https://efiling-mh.ecourts.gov.in) has been closed. Now new E-filing facility 3.0 is accessible therefore, all concern stakeholders are requested to use following new URL for e-filing.

<https://filing.ecourts.gov.in/pdedev/index.php>

Bhandara.

Dt 16/01/2021



I/c Principal District and Sessions Judge,

Bhandara